

Comments received from Individuals

Comment on : Press Release No. 56/2026 : 13th Amendment

shyama_t@yahoo.co.in

TUE MAY 12 8:04 PM

fea1-div@traf.gov.in

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Dear Sir

It is recommended TRAI to Publish specific days for any basic recharges service (Voice and small data recharges). Like 30, 90, 180 and 365 days. They are compulsory. There should be additional data packs for less data users like user who use around 2GB data per month. Long recharges would certainly help frequent recharges. Also, it should be same across all the operators. Some operators provide 330 days, and some provide 300 days. It is confusing to users. If basic recharges with specific days are mentioned and uniform across the operator it would help small / poor users.

Earlier there were recharge for 365 days. Like 1799/- with small data of 24GB per annum. Hence voice users can recharge and users with less data can recharge and manage whole year. This would avoid frequent recharges. Now basic recharge is available in Jio only for 28days. Earlier there was one recharge of Rs 1699/- for 330days with 24 GB data.

Also please provide long small data recharges. At present only 30 days data is available in Jio.

Please incorporate data in validity plan. At present data recharge is not accounted for plan or validity. It is only add on.

Please fix the days for Only voice and small data plans. This would certainly help small users and poor.

Thanking you

Regards,

Shyamaprasada T

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans Message: >
Respected TRAI Authority, I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs. In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man. Please implement these consumer-friendly regulations as soon as possible. Thank you.

ranjithmoulis@gmail.com

MON MAY 11 9:46 AM

fea1-div

(No Subject)

prathibasenthi@gmail.com

MON MAY 11 9:37 AM

fea1-div

Warning: Flagged by your organization rules

Respected sir/madam

If a person doesn't need data package.. help him with paying only for calls and messages... May be we can give options like, digital tranfer of money can go without data package.. as it is a necessary one..

Thank you..

Support for Voice + SMS Only Plans & Request for 30-Day Monthly Plans

gmthiruvarasu@gmail.com

SAT MAY 9 6:20 AM

Inbox

fea1-div

Warning: Flagged by your organization rules

The email has been sent from an external organization. Be alert when clicking any links, downloading attachments or sending sensitive information to this sender.

Respected TRAI Authority,

I strongly support the mandatory introduction of 'Voice + SMS Only' plans for all validity periods under the 13th Amendment. This will greatly help rural users, senior citizens, and feature phone users who do not use internet data, saving them unnecessary costs.

In addition to this, I strongly request you to mandate a true "30-Day / One-Month" validity plan for all recharges. The current 28-day cycle forces consumers to recharge 13 times a year. A strict 30-day monthly plan for both Voice-only and bundled packs will be highly beneficial for the common man.

Please implement these consumer-friendly regulations as soon as possible.

Thank you.